

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 579
TO BE ANSWERED ON FEBRUARY 06, 2025**

HOUSING REQUIREMENT OF EWS, LIG AND MIG BENEFICIARIES

NO. 579. SHRI ANUP SANJAY DHOTRE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the steps taken by the Government to address the housing requirements of the people belonging to Economically Weaker Sections (EWSs), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas;**
- (b) the number of houses approved, under construction and the number of houses completed under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) during each of the last three years and the current year;**
- (c) the targets set for constructing houses under the scheme in urban areas during 2025 to 2029;**
- (d) the details of houses occupied by beneficiaries, State-wise; and**
- (e) the measures taken by the Government to implement the scheme in a time-bound manner to expedite the completion of the approved houses?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a)to(e) ‘Land’ and ‘Colonization’ are State subjects. Schemes related to housing in their respective areas are implemented by States/ Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban

(PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country by providing Central Assistance to eligible beneficiaries of Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories. Under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, which includes 98.76 lakh houses for EWS, 13.79 lakh for LIG and 6.08 lakh for MIG beneficiaries as on date.

Details of the number of houses sanctioned, under construction, and completed during each of the last three years is at Annexure-I. Details of houses sanctioned, grounded, completed, and occupied by beneficiaries State/UT wise is at Annexure-II. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

Based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>.

Annexure I referred in reply to Lok Sabha Unstarred Q.No. 579 due for 06-02-2025

Details of physical progress of houses under PMAY-U

Sr. No.	Particulars	Achievement during last three years			Achievement since inception
		2021-22	2022-23	2023-24	
1	Houses Sanctioned (Nos)	17,99,648	9,91,067	4,68,111	118,63,538
2	Houses Grounded (Nos)*	16,25,289	13,16,910	4,14,797	112,50,243
3	Houses Completed (Nos)*	10,28,829	15,42,952	8,87,813	90,24,803

* Includes houses grounded and completed in the year which were sanctioned in preceding years.

Annexure II referred in reply to Lok Sabha Unstarred Q.No.579 due for 06-02-2025

State-wise Physical progress of houses including occupancy under PMAY-U

Sr.No.		State/UT	Houses Sanctioned (Nos)	Houses Grounded(Nos)	Houses Completed/ Delivered(Nos)	Houses Occupied(Nos)
1	States	AndhraPradesh	21,37,028	18,60,056	10,30,079	9,44,248
2		Bihar	3,14,477	2,92,162	1,70,997	1,70,946
3		Chhattisgarh	3,02,663	2,85,401	2,51,509	2,33,004
4		Goa	3,146	3,146	3,145	3,145
5		Gujarat	10,05,204	9,79,808	9,37,731	8,91,187
6		Haryana	1,15,034	90,388	69,746	69,730
7		HimachalPradesh	12,758	12,640	11,045	11,027
8		Jharkhand	2,29,156	2,10,585	1,54,278	1,51,130
9		Karnataka	6,38,121	5,12,798	3,86,370	3,41,876
10		Kerala	1,67,322	1,53,963	1,31,218	1,31,117
11		MadhyaPradesh	9,61,147	9,45,073	8,47,378	8,37,232
12		Maharashtra	13,64,923	10,88,063	8,82,715	8,06,341
13		Odisha	2,03,380	1,85,683	1,58,388	1,55,381
14		Punjab	1,32,235	1,18,448	95,561	95,259
15		Rajasthan	3,19,877	2,94,161	2,18,655	2,11,674
16		TamilNadu	6,80,347	6,61,343	5,97,450	5,42,675
17		Telangana	2,50,084	2,34,737	2,23,329	1,64,811
18		UttarPradesh	17,76,823	17,59,189	16,75,092	16,41,653
19		Uttarakhand	64,391	62,698	39,002	37,470
20		WestBengal	6,68,953	6,08,671	4,45,199	4,44,959
Sub-total(States):-			1,13,47,069	1,03,59,013	83,28,887	78,84,865
21	NorthEastStates	ArunachalPradesh	8,499	8,070	8,066	6,850
22		Assam	1,76,643	1,69,010	1,18,928	1,18,928
23		Manipur	56,037	50,500	16,719	16,719
24		Meghalaya	4,758	4,026	1,835	1,835
25		Mizoram	39,605	39,090	24,243	24,243
26		Nagaland	31,860	31,052	26,546	26,514
27		Sikkim	316	299	202	202
28		Tripura	92,854	87,718	76,855	76,855
Sub-total(N.E.States):-			4,10,572	3,89,765	2,73,394	2,72,146
29	UnionTerritories	A&NIsland	376	376	47	47
30		Chandigarh	1,256	1,256	1,256	1,256
31		DNH&DD	9,947	9,947	9,230	7,992
32		Delhi	29,976	29,976	29,976	29,976
33		J&K	47,040	42,036	29,258	29,258
34		Ladakh	1,307	991	876	876
35		Lakshadweep	-	-	-	-
36		Puducherry	15,995	15,925	10,765	10,765
Sub- total(UT) :-			1,05,897	1,00,507	81,408	80,170
GrandTotal:-			118.64Lakh	112.50Lakh*	90.25Lakh*	87.17 Lakh*

* Includes completed (3.41 lakh)/ grounded (4.01 lakh)/ occupied (4.80 lakh) houses of JnNURM during mission period.